

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1035

ANSWERED ON:11.12.2013

TAILOR MADE HOUSING POLICY FOR STATES

Gawali Patil Smt. Bhavana Pundlikrao ;Kumar Shri P.;Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government proposes to allow States to have a tailor-made housing policy as different rules in different States make it difficult to have unified guidelines;

(b) if so, the details thereof;

(c) whether the Government has appointed consultants in consultations with the State Governments to draft policies for housing with special accent on affordable houses for the economically weaker sections; and

(d) if so, the details thereof?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (DR. (Ms.) GIRIJA VYAS]

(a) & (b): 'Land' and 'Colonization' both being State subjects, are the responsibility of the State Governments as regards formulating their own housing policies, including those for the urban areas. Further, it is the prerogative of the State Governments to have their tailor-made housing policies to suit their regional, cultural and socio-economic context. States need not to take any permission of Central Government to prepare a tailor-made housing policy. However, Ministry of Housing & Urban Poverty Alleviation has been encouraging and supporting the States to prepare their respective State Urban Housing and Habitat Policy (SUHHP) and State Urban Housing & Habitat Action Plan, as outlined in the National Urban Housing & Habitat Policy (NUHHP), 2007. Some States have already prepared their State Urban Housing & Habitat Policy (SUHHP).

(c) & (d): Government of India has initiated steps to appoint consultants to draft policies for housing with special accent on affordable homes for economically weaker sections in consultation with State Governments.